

SPECIAL BENCH  
COURT - I

**P-103**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/255(KB)2021  
IA(I.B.C)/169(KB)2023,  
IA(I.B.C)/1160(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI SATYA RANJAN PRASAD**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>TH</sup> MARCH, 2023, 10:30 A.M**

IN THE MATTER OF	PANCHSHREE DEALMARK PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 10

**Appearances (via video conferencing/physical)**

**ORDER**

1. None present.
2. Matter is adjourned to **28/03/2023**.

**Satya Ranjan Prasad  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**